

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)


Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

Received written statement
of R-5 by post
on 19/2/07


O.A. No. 10/2007

Date of order: 21.02.2007

Applicant present in person.

Mr. Vinit Mathur, counsel for respondents No. 1, 2 & 6.

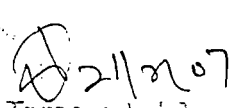
None present for respondents No. 3 & 5.

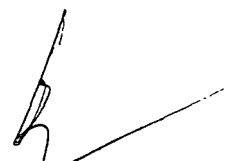
Presumption of service in respect of respondent 4 is drawn

Learned counsel for respondents No. 1, 2 & 6 seeks four weeks time to file reply to the O.A. as well as objection to the M.A. Time as prayed for is granted.

Reply has been filed on behalf of respondents No. 3 & 5. It is open to respondent No. 4 to file reply, in the meantime.

List the case on 04.04.2007 for admission.


[Tarsem Lal]
Administrative Member


[Dr. K.B.S. Rajan]
Judicial Member